

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
106/15	137/17	Hearing	391/ 394	Vectra IT Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
4.	V. RAJINI	Petitioner	

Counsel for petitioner is present. She requested time for filing the accounting treatment certificate of Auditor and also filing affidavit about service of notices to other authorities. Smt. Prema Hatti, Standing Counsel appearing for ROC and RD is present.

List it on 30.06.2017.

  
MEMBER (J)

  
MEMBER (T)